

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BUDGET SESSION

### STARRED

## QUESTIONS AND ANSWERS

*Wednesday, the 12<sup>th</sup> March, 2014.*

### Creation of New C & RD Block

**Dr. DONKUPAR ROY**

\*16. Will the Minister in-charge, Community and Rural Development be pleased to state :-

- (a) The number of new C & RD Block to be created in the State?
- (b) The criteria in locating the new Block?

**Shri P. TYNSONG**

**(Minister in-charge, Community & Rural Development)**

- (a) The proposals for creation of new C & RD Blocks in the State are being examined by the Government.
- (b) A few indicative criteria for locating the new Blocks are as below.
  1. The population should not be less than 20,000.
  2. The Block Headquarter should be centrally located and connected with good road communication.
  3. There should have been already existing infrastructures like Market, Schools, Water Supply, Electricity, Health Centers, Bank, Police Outpost, Post Office etc.
  4. Availability of land free of cost for the purpose of establishing Block Headquarters.

### Roads under SPA Schemes

**Dr. DONKUPAR ROY**

\*17. Will the Minister in-charge, Border Areas Development be pleased to state :-

- (a) The names of roads, etc., selected in the border areas under "SPA-Critical Village Roads including bridges in border villages, 2013-14"?
- (b) The method, etc., followed in identification and selection of the above schemes?

**Shri P. TYNSONG**

**(Minister in-charge, Border Areas Development)**

- (a) Sir, the names of roads, etc., selected in the border areas under "SPA-Critical Village Roads including bridges in border villages, 2013 - 14" is as per statement placed on the Table of the House.
- (b) Sir, the projects are identified by the villager Durbars and selected by the Department after inspecting that the proposed sites are viable.

### Scholarship to Students

**Dr. DONKUPAR ROY**

\*18. Will the Minister in-charge, Education be pleased to state :-

- (a) Whether the Department is aware that the scholarship given to students are quite low compared with the fees, etc., paid by the students in private schools and colleges?
- (b) If the reply is in the affirmative, the steps taken to enhance the scholarship?

**Prof. R. C. LALOO**

**(Deputy Chief Minister in-charge, Education)**

- (a) Yes, Sir.
- (b) Proposal for enhancement of Scholarship have been submitted to the Ministry of Tribal Affairs and Ministry of Social Justice and Empowerment, Government of India.

### List of Border Villages

**Dr. DONKUPAR ROY**

**\*19. Will the Minister in-charge, Border Areas Development be pleased to state :-**

- (a) Whether the Department is aware that Nongla village, Mawblang village, Wah-u-tim, Mawmluh and other villages which are located within 10 km from the Indo-Bangla border (border areas) are not included in the List of Border Villages due to printing mistake and oversight, thereby depriving the villages to avail the border areas schemes and programmes?

- (b) The steps taken to rectify the mistake?

**Shri P. TYNSONG**  
**(Minister in-charge, Border Areas Development)**

- (a) Sir, the Department is aware that the notified list of border villages which was updated on the 3<sup>rd</sup> of June, 1992 need to be further revised and updated.

- (b) Sir, the process of updating and rectification has been initiated and datas relating to population, household numbers and other amenities, available in each of the proposed village is being compiled.

### Financial Assistance

**Dr. DONKUPAR ROY**

**\*20. Will the Minister in-charge, Border Areas Development be pleased to state :-**

- (a) Whether it is a fact that in his recent visit at Umniuh-Tmar village, Nongjri village and other villages in the 26-Shella Constituency has assured the people to extend financial assistance for certain development programmes in the villages visited?

**Shri P. TYNSONG**  
**(Minister in-charge, Border Areas Development)**

- (a) No, Sir.

(b) If the reply is in the affirmative, the names of the programmes/ schemes assured including the amount?

(c) Whether the above assistance is in addition to the schemes normally granted to the constituency?

(b) & (c)

No comment in view of (a) above.